

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

R.A. NO.131/96

OA NO.415/96

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HON. SH. A.V. HARIDASAN, VICE-CHAIRMAN 'J'  
HON. SHRI R.K. AHDOJA, MEMBER 'A'

NEW DELHI, THIS 21ST DAY OF JANUARY, 1997

SHRI JEET RAM  
Govt. Composite Model Sec. School  
Chatterpur, N. Delhi.

s/o Shri Rajak Ram  
r/o 169 village Devli  
NEW DELHI-62

...APPLICANT

'Applicant in person'

VERSUS

Director of Education  
Delhi Administration  
Old Secretariat  
DELHI

..RESPONDENTS

ORDER 'BY CIRCULATION'

OA No.415/96 was filed with a prayer that the name of the applicant be recommended for the State/National Award for his achievement on the ground that he rendered meritorious service. The prayer was rejected on the ground that none of the applicant's legal rights have been violated and it is the prerogative of the Government to confer national or state awards on teachers with outstanding meritorious service. The petitioner in the RA submits that there is a published scheme for grant of national/state awards with prescribed guidelines to be followed by the respondents in recommending the names; and even if the respondents have the prerogative to make recommendations, such prerogative has to be .....

On

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(b)

exercised judiciously. It is implied that there is an error in the judgement since this aspect of the case of the applicant has been overlooked.

2. We have carefully considered the above contentions made in the RA but find them entirely devoid of merit. A resort to R.A. is made only where there is a glaring omission or patent mistake on account of judicial fallibility. The review application merely repeats the contentions made in the OA. The Tribunal had rejected the same on the basis of its interpretation of law as regards the legal rights of the applicant. In case the applicant is not satisfied with this interpretation, his remedy lies elsewhere and not through a review application. The R.A. is accordingly dismissed.

*R.K. Ahuja*  
'R.K. AHOOJA'  
MEMBER 'A'

*A.V. Haridasan*  
'A.V. HARIDASAN'  
VICE-CHAIRMAN '3'

'avi'